@@,1935-B. SHRI SAMAR MU-KHERJEE: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of posts of different categories in different Central Cooperative Banks in Punjab;
- (b) the number of reserved posts for Scheduled Castes in different categories in each Central Cooperative Bank;
- (c) the number of scheduled caste employees posted in each Category in different Central Cooperative Banks;
- (d) whether proper roaster for the purpose is being maintained in these banks; and
- (e) what steps are being taken to clear the backlog of reserved posts, if any?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (e) The information is being collected and will be laid on the table of the House-

जाधपुर लिपट नहर परियोजना का निर्माण

£1935-ग• श्रो भंवर साल पंचार : क्या शहरी विकास मंत्री यह बताने की ख्या करेंगे कि:

(क) जोधपुर लिफ्ट नहर परियोजना पर, जो इंदिरा गांधी नहर परियोजना से

@@Previously Unstarred Question 1630, transferred from the 24th May, 1990

र्भूपूर्वतः अक्षारांकित प्रश्न 1652, 24 मई, 1990 से स्थानान्तरित । द्धलग है, अनुमानतया कितनी धनराणि खर्च की जानी है ; और 🎏

to Questions

(ख) इस परियोजना के कब तक पूरा हो जाने की संभावना है ?

शहरी विकास मंत्री (श्री मुरासोली भारन): (क) और (ख) जाधपुर लिफ्ट हैं कनाल परियोजना इन्दिरा गांधी मुख्य कैंगल अपक्रम से जोधपुर तक लगभग 202 किलोमीटर की दूरी तक पानी के प्रवहण के लिए हैं। राजस्थान सरकार ने सुचित किया है कि परियोजना की संशोधित अनुमादित लागत 103.14 करोड़ रुपये है और निधियों की उपलब्धता की धर्त पर इसके 1992 तक पूण होने की संमादना है।

Per Capita consumption of food-grains in India

££1935-D. SHRI KAMAL MO-RARKA: Will the Minister of AG-RICULTURE be pleased to state:

- (a) what is the present per capita consumption of foodgrains in India; and
- (b) how does it compare with the position in advanced Countries?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE COOPERATION AND IN MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The level of consumption at any point of time depends upon population; production availability; changes in stocks held producers, traders and consumers; income distribution; pattern of consumption etc. The provisional estimates of per capita net availability of foodgrains for consumption for 1988 and 1989 are

££Previously Unstarred Question 2179, transferred from the 29th May, 1990

446.5 grams and 496.6 grams respectively per day

Papers Laid

(b) It may not be appropriate to compare the foodgrains consumption in India with tfnse of advanced countries, as the foxl habits differ from country to country, food baskets also very among countrie.

12.00 Noon

(The Deputy Chairman in the Chair)

PAPERS LAID ON THE TABLE

Report of the Committee of Parliament regarding Scale of pay and connected matters in respect of the Secretaries-General of the Rajva Sabha and Lok Sabha)

SECRETARY-GENERAL

Madam, I lay on the Table a copy (in English) of the Report of the Committee of Parliament appointed to report on the pending matter of the scale of pay and connected matters in respect of the Secretaries-General of the Rajya Sabha and Lok Sabha. [Placed in Library. See No. LT-1021/90].

- I. Notification published the National Region **Planning** Capital Board Contributory **Provident Fund** Regulations, 1990.
- II. Notification publishing the Delhi.-Rent Control, (Amendment) Rules, 1990.

OF THE MINISTER URBAN DEVELOPMENT SHRI MURA-SOLI MARAN): Madam, I lay on the Table a copy each (in English and Hindi) of the Ministry of Urban Development—

I. Notification No. C-11031/1/88-NCRPB dated the 14th April, 1990 publishing the National Capital Region Planning Board Contributory Provident Fund Regulations, 1990, under section 38 of the National Capital Region Planning Board Act, 1985. [Placed in Library. See No. LT-990/90].

- II. Notification G.S.R. No. 473 (E) dated the 8th May, 1990, publishing the Delhi Rent Control (Amendment) Rules, 1990 under sub-section (3) of section 56 of the Delhi Rent Control Act, 1958. [Placed in Library. See No. LT-973/90].
- I. Notification publishing the **Employees State Insurance (Control)** Amendment Rules, 1990.
- II. Notifications publishing the **Employees Provident Funds (Second** Amendment) Scheme, 1990.

SHRI MURASOLI MARAN: Madam, on behalf of SHRI RAM VILAS PASWANI lay on the Table a copy each (in English and Hindi) of the Ministry of Labour-

- I. Notification G.S.R. No. 199 dated the 31st March, 1990, publishing the Employees' State Insurance (Central) Amendment Rules, 1990 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library, See No. LT- 972/90].
- II. Notification G.S.R. No. 221 dated the 7th April, 1990, publishing the Employees' Provident Funds (Second Amendment) Scheme, 1990, under section 6D of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT- 971/90].
- I. Report and Accounts (1988-89) of the National Seeds Corporation Limited, New Delhi and related papers.
- Report and Accounts for the period ending 30-6-1987 of the Karnataka Dairy Development Corporation Limited, Bangalore and related papers.

ग्रीव मंत्रालय में ग्रीव ग्रीर सहकारिती विभाग में राज्य संह्री है (श्री नितिश कुमार): महोदय मैं निम्नलिखित सभा पटल पर रखता हं:

1. (1) कंपनी अधिनियम,